

**Daily Board**  
**In The Court Of H.H.J. SHRI. A.M. KHAN.**  
**Criminal Cause List dated 03/09/2020**  
**C.R. No. 27.**

Sr. No	Case No.	Parties	Stage	Next date
1	SC 338/16	Mulund P.st. Vs Kazi Jhon Sayyed	Judgment	
2	SC 55/17	Mulund P.st. Vs Gazi Rafique Jafari @ <i>Irani</i>	Judgment	
3	SC 520/18	Nehru Nagar P. Stn. Vs Ankush Pralhad Pandhare and Others 02	Hearing	
4	SC 835/19	Vakola P.Stn. Vs Ajeemshad Amirshad Khan and Ors. 06	Hearing	
5	Appeal 132/18	M/s. Enjay Pharmaceuticals Ltd. Aplnt V/s The State of Maharashtra and M/s. Jankalyan Sahakari Bank Ltd. Res	Hearing	
6	Appeal 133/18	M/s. Om Remedies Ltd. - Appellant V/s The State of Maharashtra and M/s. Jankalyan Sahakari Bank Ltd.- Respdt	Hearing	
7	SC 562/18	Mulund P.st. Vs Ravikant Mahabal Shetty	Hearing	
8	CRI Rev App 614/19	Saurabh Srivastava - Aplent Vs Mars Universal P. Ltd. Through Rajesh Murlidhar Asrani -Respdts	Hearing	